

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:298
ANSWERED ON:13.12.2005
BORDER AREA DEVELOPMENT PROGRAMME
Shaheen Shri Abdul Rashid

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the funds utilized by various States under Border Area Development Programme during each of the last three years;
- (b) whether physical and financial monitoring has been conducted;
- (c) if so, the details thereof, scheme-wise and State-wise;
- (d) whether there is any proposal to involve public representatives in the implementation of the Programme; and
- (e) if so, the details in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 298 FOR 13.12.2005 BY SHRI ABDUL RASHID SHAHEEN

(a): Funds allocated, released and utilized by the seventeen BADP States during the last three years given in the enclosed Statement.

(b) & (c): The schemes under BADP are regularly monitored and reviewed by the State Governments and Central Government. Quarterly Progress Reports are called for by the Central Government from the State Governments to assess the actual physical and financial achievement made by the States in respect of the works done under various sectors such as strengthening of social and economic infrastructure, filling up of critical gaps in the road network, schemes for employment generation, education, health, agriculture and allied sector and schemes which provide for critical inputs in social sector.

(d) & (e): While the Govt. of India lays down the broad guidelines, the schemes/works under BADP are finalized and approved by the State Level Screening Committee (SLSC) in consultation with grassroots institutions such as PRIs/District level Councils/Traditional Councils/Local people/democratic institutions/voluntary agencies and also executed by the agencies of the State Government.

Statement enclosed to the statement referred to in reply to Lok Sabha Starred Question No.298 for 13.12.2005 by Shri Abdul Rashid Shaheen.

Statement of Allocation, Releases and utilization of funds during 2002-03-2004-05 under BADP

(position as on 31.10..2005)

(Rs. in Lakh)

S. No	Name of the State	Allocation	Release	Amount Utilized
			&UCs received	

1	2	2002-03	2003-04	2004-05	2002-03	2003-04	2004-05	2002-03	2003-04	2004-05
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1	Arunachal	1351.00	1351.00	1351.00	1351.00	900.00	1351.00	1351.00	900.00	-
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Pradesh

2 Assam 748.00 748.00 748.00 748.00 748.00 998.00 748.00 748.00 399.00

3 Bihar 728.00 728.00 728.00 728.00 728.00 728.00 728.00 728.00 413.60

4 Gujrat 1026.00 1026.00 1026.00 1026.00 684.00 1313.06 704.15 988.01 793.07

5 Himachal 416.00 416.00 416.00 1098.00 416.00 1148.96 1098.00 416.00 899.21

Pradesh

6 Jammu 10000 10000 10000 10000 10000 8695 8500 9000 8596

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7 Manipur 416.00 416.00 416.00 416.00 277.00 555.00 416.00 277.00 406.53

8 Meghalaya 470.00 470.00 470.00 800.00 705.00 900.00 800.00 705.00 900.00

9 Mizoram 832.00 832.00 832.00 1632.00 1248.00 1556.00 1632.00 1218.00 805.96

10 Nagaland 416.00 416.00 416.00 446.00 416.00 416.00 446.00 416.00 -

11 Punjab 1008.00 1008.00 1008.00 3008.00 1008.00 992.51 3008.00 1008.00 -

12 Rajasthan 3032.00 3032.00 3032.00 4032.00 3032.00 3695.29 4032.00 3032.00 1906.00

13 Sikkim 572.00 572.00 572.00 572.00 572.00 1256.20 570.78 344.32 84.83

14 Tripura 1296.00 1296.00 1296.00 1819.00 1296.00 2109.60 1819.00 1269.72 596.98

15 Uttar 832.00 832.00 832.00 832.00 1745.00 1654.70 797.04 1591.71 510.29

Pradesh

16 Uttaranchal 416.00 416.00 416.00 523.00 416.00 1389.94 516.81 393.50 229.06

17 West Bengal 3956.00 3956.00 3956.00 4556.00 2637.00 3739.95 4556.00 1845.00 903.00

Total 27515 27515. 27515.00 33587 26828 32499.21 31722 24880 17443.53
.00 .00 .00 .00 .00 .78 .26

Amount utilized in excess to the amount released under BADP, & includes one time additional SCA of Rs. 931.00 lakh released during 2002-03 and revalidated during 2003-04.